

OFFICE OF THE DISTRICT & SESSIONS JUDGE, MOGA.

Office Order

Whereas a committee known as **Internal Complaints Committee** had already been constituted in Moga Sessions Division vide this office order dated 21.05.2015, to provide protection against sexual harassment of women at workplace and for the prevention, prohibition and redressal of complaints of sexual harassment and matters connected therewith.

Ms. Lakhvinder Kaur Duggal, the then Addl. District & Sessions Judge, Moga Chairperson has since been transferred from Moga.

Therefore the **Internal Complaints Committee** is hereby again constituted as follows:-

Ms. Jagdeep Kaur Virk, **as Chairperson**
Addl. District & Sessions Judge,
Posted as Principal Judge, Family Court,
Moga.


Sh. Arun Shori, **as Member**
Civil Judge (Jr. Div.), Moga.

Ms. Anu Sharma, Reader of the court **as Member**
of Ms. Amandeep Kaur Chahal,
CJM, Moga.

Ms. Sarabjit Kaur, Ahlmad of the court **as Member**
of Ms. Jagdeep Kaur Virk, Principal Judge,
Family Court, Moga.

to provide protection against sexual harassment of women at workplace and for the prevention, prohibition and redressal of complaints of sexual harassment and matters connected therewith or incidental thereto. The said committee shall hold office for a period of three years from the date of their appointment and jurisdiction of the Committee shall extend to whole of Moga Sessions Division.

September 19th, 2019.


(Munish Singal)
District & Sessions Judge,
Moga.

Endst. No. 2089 /EB

Dated 20/9/19

Copy forwarded to:-

1. Ms. Jagdeep Kaur Virk, Addl. District & Sessions Judge, posted as Principal Judge, Family Court, Moga;
 2. Sh. Arun Shori, Civil Judge (Jr. Div.), Moga;
 3. All the Judicial Officers posted in Moga Sessions Division.
 4. Ms. Anu Sharma, Reader of the court of Reader of the court of Ms. Amandeep Kaur Chahal, CJM, Moga.
 5. Ms. Sarabjit Kaur, Ahlmad of the court of Ms. Jagdeep Kaur Virk, Addl. District & Sessions Judge, posted as Principal Judge, Family Court, Moga.
- for information and necessary action.


District & Sessions Judge,
Moga.

OFFICE OF THE DISTRICT & SESSIONS JUDGE, MOGA.
Office Order

Whereas a committee known as **Internal Complaints Committee** had already been re-constituted in Sub Division Nihal Singh Wala vide this office order dated 05.07.2018, to provide protection against sexual harassment of women at workplace and for the prevention, prohibition and redressal of complaints of sexual harassment and matters connected therewith.

Sh.Roop Singh, Naib Nazir of the Court of Addl. Civil Judge (Sr. Divn.), Nihal Singh Wala has since been transferred from Nihal Singh Wala to Moga.

Therefore the **Internal Complaints Committee** is hereby re-constituted as follows:-

Ms. Amandeep Kaur, **as Presiding Officer**
Additional Civil Judge (Sr.Divn.),
Nihal Singh Wala.

Sh. Jaswinder Singh, Reader of the court of **as Member**
Addl. Civil Judge (Sr. Div.), Nihal Singh Wala.

Sh. Amardeep, Naib Nazir of the court of **as Member**
Addl. Civil Judge (Sr. Div.), Nihal Singh Wala.

Ms.Minni Mittal, Lecturer in **as Member**
Kamla Nehru Convent School, Nihal Singh Wala.

to provide protection against sexual harassment of women at workplace and for the prevention, prohibition and redressal of complaints of sexual harassment and matters connected therewith or incidental thereto. The said committee shall hold office for a period of three years from the date of their appointment and jurisdiction of the Committee shall extend to whole of Nihal Singh Wala Sub Division and to prepare the annual report in each calendar year and send the same to this Office.

September 17th, 2019.



(Munish Singal)
District & Sessions Judge,
Moga.

Dated 20/9/19

Endst. No. 2090 /EB

Copy forwarded to:-

1. Ms. Amandeep Kaur, Addl. Civil Judge (Sr. Divn.), Nihal Singh Wala;
 2. Sh. Jaswinder Singh, Reader of the court of Addl. Civil Judge (Sr. Div.), Nihal Singh Wala;
 3. Sh.Amardeep, Naib Nazir of the Court of Additional Civil Judge (sr. Divn.), Nihal Singh Wala;
 4. Ms.Minni Mittal, Lecturer in Kamla Nehru Convent School, Nihal Singh Wala;
- for information and necessary action.


(Munish Singal)
District & Sessions Judge,
Moga.

OFFICE OF THE DISTRICT & SESSIONS JUDGE, MOGA.

Office Order

Whereas a committee known as **Internal Complaints Committee** had already been re-constituted in Sub Division Baghapurana vide this office order dated 05.07.2018, to provide protection against sexual harassment of women at workplace and for the prevention, prohibition and redressal of complaints of sexual harassment and matters connected therewith.

Ms. Deepti Gupta, the then Civil Judge (Sr. Divn.), Moga has since been transferred from Moga.

Therefore the **Internal Complaints Committee** is hereby re-constituted as follows:-

Ms. Amandeep Kaur Chahal, **as Presiding Officer**
Chief Judicial Magistrate, Moga.

Sh. Harpreet Singh, Reader of the court of **as Member**
Addl. Civil Judge (Sr. Div.), Baghapurana.

Ms. Harjeet Kaur, Copyist of the court of **as Member**
Addl. Civil Judge (Sr. Divn.), Baghapurana.

to provide protection against sexual harassment of women at workplace and for the prevention, prohibition and redressal of complaints of sexual harassment and matters connected therewith or incidental thereto. The said committee shall hold office for a period of three years from the date of their appointment and jurisdiction of the Committee shall extend to whole of Baghapurana Sub Division and to prepare the annual report in each calendar year and send the same to this Office.

September 17th, 2019.

Munish Singal
(Munish Singal)
District & Sessions Judge,
Moga.

Endst. No. 2091 /EB

Dated 20/9/19

Copy forwarded to:-

1. The Civil Judge (Sr. Divn.), Moga,
2. Ms. Amandeep Kaur, CJM, Moga;
3. Sh. Harpreet Singh, Reader of the court of Addl. Civil Judge (Sr. Div.), Baghapurana.
4. Ms. Harjeet Kaur, Copyist of the Court of Additional Civil Judge (sr. Divn.), Baghapurana,
for information and necessary action.

Munish Singal
(Munish Singal)
District & Sessions Judge,
Moga.